

**ARTECH POWER PRODUCTS LIMITED**

(CIN: L31104KL1989PLC005478)

Registered Office: Anitha, 2<sup>nd</sup> Floor, S A Road, Elamkulam, Cochin-682 020, Kerala

Tel: +91 484 2203697, Email: artech.power@gmail.com, Website: www.artechpower.com

Open Offer for acquisition of 37,89,342 Equity Shares from the Shareholders of Artech Power Products Limited ('Target Company') by Mr. Bhadresh Vasantra Mehta ('Acquirer 1') and Mr. Parth Bhadresh Mehta ('Acquirer 2') (hereinafter collectively referred to as 'Acquirers')

This Post Offer Advertisement is being issued by Mark Corporate Advisors Private Limited ('Manager to the Offer') on behalf of the Acquirers in connection with the Open Offer made by the Acquirers, to acquire 37,89,342 fully paid-up equity shares of face value of ₹ 10 each of the Target Company ('Equity Shares'), representing 25.54% of the Emerging Voting Capital of the Target Company ('Offer'), in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on September 12, 2014 (Friday) in the following newspapers:

| Newspaper         | Language  | Edition(s)     |
|-------------------|-----------|----------------|
| Financial Express | English   | All Editions   |
| Jansatta          | Hindi     | All Editions   |
| Mumbai Lakshadeep | Marathi   | Mumbai Edition |
| Deshabhimani      | Malayalam | Cochin Edition |

|                                                                                             |                                                                                               |
|---------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------|
| 1. Name of the Target Company                                                               | : Artech Power Products Limited                                                               |
| 2. Name of the Acquirer(s)                                                                  | : a) Mr. Bhadresh Vasantra Mehta ('Acquirer 1')<br>b) Mr. Parth Bhadresh Mehta ('Acquirer 2') |
| 3. Name of the Manager to the Offer                                                         | : Mark Corporate Advisors Private Limited                                                     |
| 4. Name of the Registrar to the Offer                                                       | : Purva Sharegistry (India) Private Limited                                                   |
| 5. Offer Details                                                                            |                                                                                               |
| a. Date of Opening of the Offer                                                             | : December 12, 2014 (Friday)                                                                  |
| b. Date of Closure of the Offer                                                             | : December 26, 2014 (Friday)                                                                  |
| 6. Date of Completion of Payment of Consideration and communication of Rejection/Acceptance | : January 07, 2015 (Wednesday)                                                                |
| 7. Details of Acquisition:                                                                  |                                                                                               |

| Sr. No. | Particulars                                                                            | Proposed in the Letter of Offer |                                                  | Actuals        |                                                  |
|---------|----------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------------|----------------|--------------------------------------------------|
| 7.1.    | Offer Price (in ₹)                                                                     | ₹ 10.50                         |                                                  | ₹ 10.50        |                                                  |
| 7.2.    | Aggregate number of shares tendered                                                    | 37,89,342                       |                                                  | 55             |                                                  |
| 7.3.    | Aggregate number of shares accepted                                                    | 37,89,342*                      |                                                  | 55             |                                                  |
| 7.4.    | Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share) | ₹ 3,97,88,091*                  |                                                  | ₹ 577.50       |                                                  |
| 7.5.    | Shareholding of the Acquirer(s) before Public Announcement (No. & %)                   |                                 |                                                  |                |                                                  |
|         | • Acquirer 1                                                                           | NIL                             |                                                  | NIL            |                                                  |
|         | • Acquirer 2                                                                           | NIL                             |                                                  | NIL            |                                                  |
| 7.6.    | Shares Acquired by way of :<br>Share Purchase Agreement                                |                                 |                                                  |                |                                                  |
|         | • Number                                                                               | 49,373                          |                                                  | 49,373         |                                                  |
|         | • % of Fully Diluted Emerging Equity Share Capital                                     | 0.33%                           |                                                  | 0.33%          |                                                  |
|         | Preferential Allotment:                                                                |                                 |                                                  |                |                                                  |
|         | • Number                                                                               | 1,10,00,000                     |                                                  | 1,10,00,000    |                                                  |
|         | • % of Fully Diluted Emerging Equity Share Capital                                     | 74.13%                          |                                                  | 74.13%         |                                                  |
| 7.7.    | Shares Acquired by way of Open Offer                                                   |                                 |                                                  |                |                                                  |
|         | • Number                                                                               | 37,89,342*                      |                                                  | 55             |                                                  |
|         | • % of Fully Diluted Emerging Equity Share Capital                                     | 25.54%*                         |                                                  | Negligible     |                                                  |
| 7.8.    | Shares acquired after Detailed Public Statement                                        |                                 |                                                  |                |                                                  |
|         | • Number                                                                               | Nil                             |                                                  | Nil            |                                                  |
|         | • Price of the shares acquired                                                         | Not Applicable                  |                                                  | Not Applicable |                                                  |
| 7.9.    | Post Offer Shareholding:                                                               | No                              | % of Fully Diluted Emerging Equity Share Capital | No             | % of Fully Diluted Emerging Equity Share Capital |
|         | • Acquirer 1                                                                           | 89,03,823*                      | 60.00%*                                          | 66,30,273      | 44.68%                                           |
|         | • Acquirer 2                                                                           | 59,34,892*                      | 40.00%*                                          | 44,19,155      | 29.78%                                           |
| 7.10.   | Pre & Post offer shareholding of the Public                                            | Pre Offer                       | Post Offer                                       | Pre Offer      | Post Offer                                       |
|         | • Number                                                                               | 37,89,342                       | NIL*                                             | 37,89,342      | 37,89,287                                        |
|         | • % of Fully Diluted Emerging Equity Share                                             | 25.54%                          | NIL*                                             | 25.54%         | 25.54%                                           |

\* Assuming full acceptance in the Offer.

8. The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and at the Registered Office of the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated October 04, 2014.

Issued by the Manager to the Offer for and on behalf of the Acquirers :

Mark Corporate Advisors Private Limited

CIN: U67190MH2008PTC181996

SEBI Regn No.: INM000012128

404/1, The Summit Business Bay,  
Sant Janabai Road (Service Lane),  
Off W. E. Highway, Vile Parle (East),  
Mumbai- 400 057

Tel. No.: +91 22 2612 3207

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Contact Person: Mr. Manish Gaur

Email: openoffer@markcorporateadvisors.com



Place: Mumbai

Date: January 08, 2015